

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

D.A. NO.1732/1993

(8)

New Delhi this the 31st October, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN  
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Bahadur Singh Bisht S/O Kishan Singh Bisht,  
R/O 295, Old Prem Nagar,  
Lodhi Colony, New Delhi-3. ... Applicant

( None for Applicant )

-Versus-

1. Union of India through  
Secretary, Ministry of  
Information and Broadcasting,  
Shastri Bhawan, New Delhi.
2. Director General,  
Directorate of Advertising and  
Visual Publicity, P.T.I. Building,  
New Delhi-110001.
3. Shri H. S. Medthi,  
Secretary of the Departmental  
Canteen Managing Committee and  
Welfare Officer of the Directorate  
of Advertising and Visual Publicity,  
P.T.I. Building, Sansad Marg,  
New Delhi-110001. ... Respondents

( By Shri S. M. Arif, Advocate )

The application having been heard on 31.10.1996  
the Tribunal on the same day delivered the  
following :

O R D E R

CHETTUR SANKARAN NAIR, J./CHAIRMAN —

Learned counsel for respondents submits  
that applicant is working under them and that he  
has been working for a long time. He does not  
dispute that the scheme contained in Office  
Memorandum No. 51016/2/90-Estt.(c) dated 10.9.1993

...2.

(a)

issued by the Department of Personnel covers the case. In these circumstances, we direct respondents to consider the claim of applicant for regularisation.

2. Application is disposed of. No costs.

Dated, 31st October, 1996.

~~Roshan~~  
( R. K. Ahuja )  
Member(A)

~~Hank Chunnor~~  
( Chettur Sankaran Nair, J. )  
Chairman

/as/